NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/160/2016

NAME OF THE PETITIONER(S)

: C. Giridharan & another

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 3

others

UNDER SECTION

: 237(b), 397/398

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2 AR RAMANATAN Comp for Petili- & M.

ORDER

Shri AR. Ramanathan, Counsel for Petitioner Present. Shri Gopi Narayanan Yadhav, PCS representing R2 present. Counsel for Petitioner has made a statement that he will submit an affidavit along with blank forms for transfer of shares in respect of P1 and P2 and the resignation letter of Petitioner-1 from the Directorship of the company for which he prayed time. Time is enlarged at request. Put up on 17/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)